

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 02
(IB)-840(PB)/2018

IN THE MATTER OF:

PEC Ltd.

.... Applicant/petitioner

v.

M/s. S.L. Consumer Products Ltd.

.... Respondent


Order under Section 7 of Insolvency & Bankruptcy Code (CIRP)

Order delivered on 28.09.2020

ORDER

Renotified to 20.10.2020.

28.09.2020
Ritu Sharma


(Nirmala Vincent)
Court Officer